

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

29

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/31/2018  
NAME OF THE PETITIONER(S) : X VALUES TECHNOLOGIES PVT LTD  
NAME OF THE RESPONDENT(S) : ROC, CHENNAI  
UNDER SECTION : 252

| S.No. | NAME (IN CAPITAL) | DESIGNATION             | SIGNATURE     |
|-------|-------------------|-------------------------|---------------|
|       |                   | REPRESENTATION FOR WHOM |               |
| 1.    | A.M. ILANGO       | COUNSEL FOR PETITIONER  | J             |
| 2.    | B. Sarathbabu     | For ROC, Chennai        | B. Sarathbabu |

**ORDER**

Counsel for petitioner present. Representative of ROC present and filed report.  
Heard. Order is reserved.

→sl-  
(S VIJAYARAGHAVAN)  
Member(Technical)

→sl-  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc